

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 415/(MAH)/2017

CORAM:

Present:

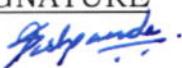
SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. HGP Community Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Tapas Deshpande	Advocate i/b CYRIL AMARCHAND MANGALDAS ADVOCATES FOR PETITIONER	

ORDER

CSP 413/230-232/NCLT/MB/MAH/2017

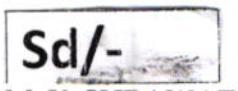
CSP 415/230-232/NCLT/MB/MAH/2017

CSP 424/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 8.2.2018.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

M. K. SHRAWAT  
Member (Judicial)